

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR NO.68/20
PS GOKALPURI
U/S 147/148/149/436 IPC
STATE VS. MD. FAISAL**

24.12.2020S

**This is an application u/s 207 Cr.P.C.
Proceedings conducted through VC.**

Present: None for the applicant.

In the present matter cognizance is taken today.
Be listed on 12.01.2021 with case file.

Order be uploaded on the server.

DINESH KUMAR

Digitally signed by DINESH
KUMAR
Date: 2020.12.24 15:32:09
+05'30'

(DINESH KUMAR)

CMM/NE/KKD/DELHI/24.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

FIR NO.94/20

PS NEW USMANPUR

U/s 307/324/147/148/149/120 B IPC

STATE VS. BADSHAH KHAN

24.12.2020

**This is an application for cancellation of
proceedings u/s 82 Cr.P.C.**

Proceedings conducted through VC.

Present: Shri Saleem Ahmed Ld. SPP for the State.

Mr. Deepak Kumar Ld. Counsel for the
applicant/accused Badshah Khan.

At request of Ld. Counsel for the applicant,
matter is adjourned.

Be listed for arguments on 12.01.2021.

Order be uploaded on the server.

**DINESH
KUMAR**

Digitally signed by
DINESH KUMAR
Date: 2020.12.24
15:33:19 +05'30'

(DINESH KUMAR)

CMM/NE/KKD/DELHI/24.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR NO.94/20
PS NEW USMANPUR
U/s 307/324/147/148/149/120B IPC
STATE VS. IMRAN KHAN**

24.12.2020

**This is an application for cancellation of
proceedings u/s 82 Cr.P.C.**

Proceedings conducted through VC.

Present: Shri Saleem Ahmed Ld. SPP for the State.
Mr. Deepak Kumar Ld. Counsel for the applicant.

Ld. SPP seeks time to verify the School Leaving Certificate filed by the applicant along with the application to claim juvenility.

At request, matter is adjourned for further proceedings on 11.01.2021.

Operation of NBWs and other proceedings issued by the court is stayed till NDOH.

Copy be given dasti.

Order be uploaded on the server.

**DINESH
KUMAR**

Digitally signed by
DINESH KUMAR
Date: 2020.12.24
15:33:50 +05'30'

(DINESH KUMAR)

CMM/NE/KKD/DELHI/24.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR NO.106/20
PS GOKALPURI
U/S 147/148/149/380/436 IPC
STATE VS. BABU @ SAHIL**

24.12.2020S

**This is an application u/s 207 Cr.P.C.
Proceedings conducted through VC.**

Present: Shri Abhishek Kumar Ld. Counsel for the
applicant/accused.

Copy of charge sheet be supplied to the Ld.
Counsel as per rules.

Application stands disposed of.

Original application be filed in the court within
three days.

Order be uploaded on the server.

DINESH
KUMAR

Digitally signed by DINESH
KUMAR
Date: 2020.12.24 15:33:35
+05'30'

(DINESH KUMAR)

CMM/NE/KKD/DELHI/24.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

FIR NO.119/20

PS Khajuri Khas

U/S 147/148/149/302/395 IPC

STATE VS. MD. IQBAL

24.12.2020

**This is an application for calling status report from
Jail Supdtt.**

Proceedings conducted through VC.

Present: Shri Ravinder Singh Id. Counsel for the applicant.

Vakalatnama is received on email ID.

It is mentioned in the application that the accused/applicant was granted bail by Hon'ble High Court The surety had furnished the surety bond before Ld. Duty MM. Despite that the accused is not released from custody.

Notice be issued to the Jail Supdtt. concerned to inform as to why the accused has not been released from custody as yet despite he being released in this case as stated by Ld. Counsel.

The reply be filed in the court of Ld. Duty MM, North East on 26.12.2020. Proceedings with application be sent to the Court of Ld. Duty MM for 26.12.2020.

Ld. Counsel is directed to file the original application and vakalatnama in the court within three working days.

Order be uploaded on the server.

**DINESH
KUMAR**

(DINESH KUMAR)

CMM/NE/KKD/DELHI/24.12.2020

Digitally signed by
DINESH KUMAR
Date: 2020.12.24 15:33:06
+05'30'

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR NO.137/20
PS BHAJANPURA
U/S 147/148/149/457/380 IPC
STATE VS. VIKAS @ SONU**

24.12.2020S

**This is an application for release of Mobile phone
make I Phone SE 32 GB Space Grey, IMEI
NO.356643080143412 to the applicant Vikas on
superdari.**

Proceedings conducted through VC.

Present: Shri Sandeep Tyagi Id. Counsel for the applicant.

Reply is not received from the IO.

Reply be called from the IO on the application of
superdari.

Be listed for 08.01.2021.

Order be uploaded on the server.

**DINESH
KUMAR**

Digitally signed by
DINESH KUMAR
Date: 2020.12.24 15:40:24
+05'30'

(DINESH KUMAR)

CMM/NE/KKD/DELHI/24.12.2020